

[English]

Confederation of Engineering Industry

3613. • SHRI V. KRISHNA RAO:
SHRI K.H. MUNIYAPPA:

Will the PRIME MINISTER be pleased to state:

(a) the number of Confederation of Engineering Industry (CEI) in the country:

(b) the number of CEI/companies in the State of Karnataka;

(c) whether there is a proposal to increase the number of such companies in Karnataka in near future; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) There is only one Confederation of Engineering Industry which has been re-named as Confederation of Indian Industry (CII) effective from 1st January, 1992.

(b) There are 253 CII member companies in the State of Karnataka.

(c) Yes, Sir.

(d) CII Karnataka membership approximately covers more than 50% from the SSI Sector, 30% from the Medium Sector and 10% from the Large Sector. There is a proposal to increase the number of companies in the membership of CII in the near future to ensure that CII represents broadly the entire spectrum of Industry.

Rise in Subsidy Under IRDP

3614. SHRI K. PRADHANI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to raise the subsidy of the beneficiaries under IRDP during the current year;

(b) if so, the details thereof;

(c) whether the poverty line has been proposed to be increased to Rs. 11,000/- from April 1, 1992; and

(d) if so, the propose subsidy for each beneficiary for Scheduled Castes, Scheduled Tribes and general respectively?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) Scheduled Caste and Scheduled Tribe beneficiaries under the Integrated Rural Development Programme (IRDP) are being provided 50% subsidy for economic activities subject to ceiling of Rs. 5000/- per family. For Small farmers, the subsidy is limited to 25% of the investment cost. For marginal farmers, agricultural labourers, non-agricultural labourers and rural artisans the subsidy is limited upto 33 1/3%. For the category of small farmers, agricultural labourers, non-agricultural labourers and rural artisans, the limit of subsidy of Rs. 3000/- per family in non-DPAP and DDP areas and Rs. 4000/- in DPAP and DDP areas.

Unauthorised Overseas Recruiting Agents

3615. SHRI RAM NIHORE RAI: Will the PRIME MINISTER be pleased to state:

(a) the number of unauthorised Overseas Recruiting Agents operating in the country; and